

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 425
IA/1782/ND/2022 IN IB/274/ND/2018

IN THE MATTER OF:

M/s. Ashutosh Steels Pvt. Ltd.	...	Applicant
Versus		
M/s. Royal Pressing And Components Pvt. Ltd.	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 08.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Adv. Abhishek Anand, Adv. Karan Kohli, Adv. Sakshi
Chahar

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **08.05.2024**.

Sd/-
(Court Officer)